

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.11.2020 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	
<b>2.</b>	Contempt Case (AT) No. 05 of 2020 in Comp. App. (AT) No. 100 of 2018	Soumitra Banerjee & Anr. Vs. Asher Ebrahim Melamed & Anr.	Neha Gola	

## **For Admission (After Notice)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 667 of 2020	M + R Logistics (India) Pvt. Ltd. Vs. AGA Publications Ltd.	M. Anbalagan	Shivam Wadhwa
<b>4.</b>	Comp. App. (AT) No. 61 of 2020	Singhal Finstock (P) Ltd. Vs. ITC Ltd.	Hariom Maheshwari	Kanika Singhal

## **For Hearing**

<b>5.</b>	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2
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- 1. Notice Board**
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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**